

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.67/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	CHEMICAL SUPPLIERS INDIA PVT LTD V/S RASIK PRODUCTS PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Gaurav Mitra with Ms. Mahak Agarwal, : *For the Operational Creditor*
& Sh. Nikhil Verma, Advs.

Sh. Tanmay Sadh with : *For the Corporate Debtor*
Ms. Himadari Batra, Advs.

ORDER

Ld. Counsels representing the parties are present.

- 1.** The arguments in this case have been finally concluded by the Ld. Counsels representing both the parties. It is also stated by them that though the written submissions have been filed, however, they may be permitted to file the revised written submissions.
- 2.** Let the revised written submissions, if any, be filed by the Ld. Counsels for both sides within a period of three days positively on or before 03.05.2024, failing which, the revised written submissions would not be taken on record.
- 3.** Heard. Order reserved.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

1st May, 2024

Kavya Prakash Srivastava
(Stenographer)